

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-44/2004/2436 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
Special Judge, C.B.I. & NIA
Assam, Guwahati.

Dated Guwahati the 3rd April, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/01-2025/123, dtd. 01.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 03.04.2025 till the evening of 04.04.2025.** The Special Judge, CBI, Addl. CBI Court No. 1, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3 shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-44/2004/ 2437 -2440 /A, dated, 03-04-2025

Copy forwarded for information to:

1. The Special Judge, CBI, Addl. CBI Court No. 1, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
3. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
- ✓ 4. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

